

**Madhya Pradesh Rajkoshiya Uttardayitva Avam Budget
Prabandhan (Sanshodhan) Adhiniyam, 2011**

16 of 2011

[30 April 2011]

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An Act further to amend the Madhya Pradesh Rajkoshiya Uttardayitva Avam Budget Prabandhan Adhiniyam, 2005. Be it enacted by the Madhya Pradesh Legislature in the Sixty-second Year of the Republic of India as follows:-

1. Short Title And Commencement :-

This Act may be called the Madhya Pradesh Rajkoshiya Uttardayitva Avam Budget Prabandhan (Sanshodhan) Adhiniyam, 2011.

2. Amendment Of Section 9 :-

In Section 9 of the Madhya Pradesh Rajkoshiya Uttardayitva Avam Budget Prabandhan Adhiniyam, 2005 (No. 18 of 2005), in sub-section (2), for clause (b), the following clause shall be substituted, namely:-

"(b) reduce fiscal deficit so as to bring it down to not more than 3 percent of GSDP by 31st March, 2012 and maintain it thereafter."